

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3436
TO BE ANSWERED ON 23.03.2022**

OPPORTUNITIES FOR PERSONS WITH DISABILITIES

3436. SHRI DHARMENDRA KASHYAP:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Persons with Disabilities appointed in Railways during last three years and the current year, Zone-wise;**
- (b) whether the cases of violation of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 in Railways have come to the notice of Government during the said period and if so, the details thereof, Zone-wise;**
- (c) whether Railways has implemented Supreme Court's order for extending three per cent reservation to Persons with Disabilities and if so, the details thereof, Zone-wise; and**
- (d) the other steps taken by the Government to ensure adequate representation of Persons with Disabilities in Railways?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3436 BY SHRI DHARMENDRA KASHYAP TO BE ANSWERED IN LOK SABHA ON 23.03.2022 REGARDING OPPORTUNITIES FOR PERSONS WITH DISABILITIES

(a) Zone-wise detail of the number of Persons with Disabilities appointed in Railways during last three years and the current year is as under:

Zonal Railway	Number of Persons with Disabilities appointed in Railways			
	2018-19	2019-20	2020-21	2021-22
CR	62	85	39	6
ER	31	20	5	7
ECR	44	97	33	12
ECoR	40	07	0	0
NR	18	147	67	5
NCR	14	76	92	9
NER	49	14	7	1
NFR	01	70	10	17
NWR	15	13	15	4
SR	1	94	2	3
SCR	196	48	1	1
SER	0	94	2	0
SECR	16	11	14	2
SWR	09	32	17	29
WR	109	190	70	15
WCR	16	55	9	9
Total	621	1053	383	120

(b) No, Sir. No cases of violation of the Rights of Persons with Disabilities (RPWD) Act, 2016 (which is the new Act in place of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995) have come to Ministry of Railways' notice.

(c) Yes, Sir. Zone-wise details of recruitment are provided in part (a) above.

(d) In addition to provision of reservation of Four per cent as per the Rights of Persons with Disabilities (RPWD) Act, 2016, Persons with Benchmark Disabilities (PwBD) candidates are given following exemptions/relaxations and facilities in open market recruitment to non-gazetted posts on Railways:

- (i) Such candidates are charged a lower amount of ₹ 250 as exam fee, compared to ₹ 500 from non-exempted category and that too is refunded if the candidate appears in the written exam.**
- (ii) There is a provision of giving relaxation of up to 2 marks to PwBD candidates in the minimum qualifying marks for each category, viz., UR (Unreserved)/SC (Scheduled Caste)/ ST(Scheduled Tribe)/OBC (Other Backward Classes).**
- (iii) Upper age limit relaxation of 10 years is given in addition to community-wise age relaxation.**
- (iv) Exemption is given from appearing in Physical Efficiency Test (PET) conducted for Level-1 recruitment exam.**
- (v) PwBD candidates of several disability categories are also provided assistance of Scribes for appearing in recruitment examinations.**